

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16860-JK (LD) of 2023

DATED:- 12- 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

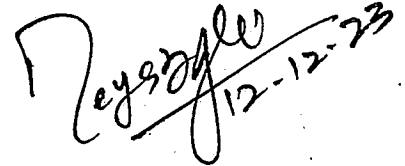
Secretary to Government

Dated: 12.12.2023

No:- LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Chief Prosecuting Officer For Spl. Director General CID Jammu.
8. Director Litigation , Srinagar/ Jammu.
9. Assistant Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

12-12-23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 16860-JK(LD) of 2023 dated 12.12.2023

S. No.	Title of the case	OIC
1	WP(C) No. 2481/2023 titled Abdul Aziz Bagad Vs Union of India and Ors	SH Sachit Mahajan JKPS 125800 DYSP of CID SB Jammu
2	OA No. 880/2023 titled Saba Imroze Vs UT of J&K and Ors	SH Ghulam Jeelani DYSP PID No. EXK-902000 of CID SB Kashmir
3	OA No. 952/2023 titled Asif Hamid Vs UT of J&k and Ors	SH Ghulam Jeelani DYSP PID No. EXK-902000 of CID SB Kashmir
4	WP(C) No. 2985/2023 titled Mohammad AShraf ganaie and Ors Vs UT of J&K and ors	Sh Farooq Ahmad JKPS116205 DYSP of CID SB Kashmir
5	WP(C) No. 3198/2023 titled Abdul Rashid Mir Vs Union of India and Ors	Sh Farooq Ahmad JKPS116205 DYSP of CID SB Kashmir
6	WP(C) No. 3072/2023 titled Hilal Ahmad Khan Vs UT of J&K and ros	Sh Muzaffar Ahmad DYSP PID No. EXK 952281 of CID SB Kashmir
7	FIR No. 186/2013 U/s 307/325/201/34 RPC & 4/25 Arms Act of PS Bahu Fort, Jammu titled State Vs Arjunveer Rana & Another.	Sh.Pushpkar Singh, SDPO P/s Bahu Fort, Jammu

Pushpkar Singh